



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|---|
| ADMISSION | | | | |
| 29 | WA/284/2023 FIXED | THE STATE OF ASSAM AND 2 ORS. Versus JAGADAMBA TEXTILE | MR. D NATH | MR. D K DAS (r-1) MRS. A GAYAN, CGC DY.S.G.I. |
| 30 | WITH WA/252/2023 | THE STATE OF ASSAM AND 2 ORS. Versus AUNTYS CREATION AND 2 ORS. | MR. D NATH SR. GA, ASSAM | MR D K DAS (r-1) MRS. A GAYAN MRS. A GAYAN MR H BETALA (r-1) MR. T DOLEY DY.S.G.I. |
| | WITH I.A.(Civil)/2475/2023 in WA/252/2023 | SUALKUCHI TAT SILPA UNNAYAN SAMITI AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. M BISWAS MS. S MEDHI MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED | GA, ASSAM |
| 31 | WITH WA/288/2023 | THE STATE OF ASSAM AND 2 ORS Versus GOENKA SYNTHETICS | MR. D NATH SR. GA, ASSAM | MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I. |
| 32 | WITH WA/289/2023 | STATE OF ASSAM Versus M S R CHOUDHARY | MR. D NATH SR. GA, ASSAM | MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I. |
| 33 | WITH WA/290/2023 | STATE OF ASSAM AND ORS Versus KESHAV TEXTILE | MR. D NATH SR. GA, ASSAM | MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I. |
| 34 | WITH WA/291/2023 | STATE OF ASSAM Versus LOKNATH FABRICS | MR. D NATH MR. D NATH | MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I. |

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|----|---|---|---|--|
| 35 | WITH WA/292/2023 | STATE OF ASSAM Versus S VINAYAK TEXTILE | MR. D NATH SR. GA, ASSAM | MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I. |
| 36 | WITH WA/293/2023 | STATE OF ASSAM Versus HEERA COLLECTION | MR. D NATH SR. GA, ASSAM | MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I. |
| 37 | WITH WA/294/2023 | THE STATE OF ASSAM AND 2 ORS. Versus SETHI SAREES | MR. D NATH | MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I. |
| 38 | WITH WA/295/2023 | THE STATE OF ASSAM AND 2 ORS. Versus BUWARI SILK HOUSE AND ORS. | MR. D NATH | MR. D K DAS MRS. A GAYAN, CGC |
| 39 | WITH WA/297/2023 | THE STATE OF ASSAM AND 2 ORS. Versus DIGH BANI AND 2 ORS. | MR. D NATH | MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) |
| 40 | WITH WA/298/2023 | THE STATE OF ASSAM AND 2 ORS. Versus NISHANT ENTERPRISE AND 2 ORS. | MR. D NATH | MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR |
| 41 | WITH WA/299/2023 | THE STATE OF ASSAM AND 2 ORS. Versus SINGHAL TEXTILES AND 2 ORS. | MR. D NATH | MR. D K DAS MRS. A GAYAN, CGC |
| 42 | WITH WA/300/2023 | THE STATE OF ASSAM AND 2 ORS. Versus MEM SAAB AND 2 ORS. | MR. D NATH | MR. D K DAS MRS. A GAYAN, CGC |
| 43 | WITH WA/301/2023 | THE STATE OF ASSAM AND 2 ORS. Versus SAMRATH TEXTILE AND 2 ORS. | MR. D NATH | MR D K DAS MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR |
| 44 | WA/21/2024 CAVT. NO.00812/024, FIXED, CAVT./81/2024 | AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS. | MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR |
| | WITH I.A.(Civil)/202/2024 in WA/21/2024 | AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS. | MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR |
| 45 | WA/23/2024 CAVT. NO.00812/024, FIXED | AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS. | MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR |
| | WITH I.A.(Civil)/208/2024 in WA/23/2024 | AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS. | MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL | SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR |

| | | | | |
|----|---|---|--|---|
| 46 | WA/35/2024 CAVT. NO.01122/024, WITH CAVT-112/2024 B/O | DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS. | MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma | SC, HIGHER EDU MR. V A CHOWDHURY (FOR CAVEATOR) SC, KKHSOU |
| | WITH I.A.(Civil)/279/2024 in WA/35/2024 | DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS. | MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma | SC, HIGHER EDU MR. V A CHOWDHURY (FOR CAVEATOR) |
| 47 | WA/36/2024 B/O | SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS | MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH | |
| | WITH I.A.(Civil)/280/2024 in WA/36/2024 | SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS | MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH | |

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
| 8) | MR I HASSAN | 23-01-2024 | To | 02-02-2024 |
| 9) | MRS N BARUAH | 27-01-2024 | To | 15-03-2024 |
| 10) | MR M J QUADIR | 30-01-2024 | To | 02-02-2024 |
| 11) | MR M J QUADIR | 07-02-2024 | To | 12-02-2024 |
| 12) | MR. A K HANNAN | 07-02-2024 | To | 12-02-2024 |
| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
| 14) | MRS. R S CHOWDHURY | 30-01-2024 | To | 05-02-2024 |
| 15) | MS. B CHOUDHURY | 29-01-2024 | To | 05-02-2024 |
| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
| 18) | MR. M SARANIA | 01-02-2024 | To | 02-02-2024 |
| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|---|
| MOTION | | | | |
| 13 | WP(C)/5415/2019 FIXED, WITH WP(C)/7093/2003 (D/O), WP(C)/7089/2003 (D/O) | RABINDRA PAUL AND ANR. Versus THE UNION OF INDIA AND 6 ORS. | MR. D P BORAH MS. S BORO MR B PAUL | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
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| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
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| 12) | MR. A K HANNAN | 07-02-2024 | To | 12-02-2024 |
| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
| 14) | MRS. R S CHOWDHURY | 30-01-2024 | To | 05-02-2024 |
| 15) | MS. B CHOUDHURY | 29-01-2024 | To | 05-02-2024 |
| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
| 18) | MR. M SARANIA | 01-02-2024 | To | 02-02-2024 |
| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 2:50 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------|--|---|----------------------|
| ADMISSION | | | | |
| 18 | WP(C)/6588/2023 FIXED | PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS. | MR. M K CHOUDHURY MR. M SARMA | SC, AGRI. DEPARTMENT |
| 19 | WP(C)/6589/2023 | PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS. | MR. M K CHOUDHURY MR. M SARMA | SC, AGRI. DEPARTMENT |
| 20 | WP(C)/6591/2023 | MD BIOCOALS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS. | MR. M K CHOUDHURY MR. M SARMA | SC, AGRI. DEPARTMENT |
| 21 | WP(C)/138/2024 FIXED | M/S ASSAM STATE TRANSPORT CORPORATION Versus REGIONAL PROVIDENT FUND COMMISSIONER -I EPFO | MR R M DAS MR. C SHARMA MR N RAHMAN | SC. EPFO |

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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|-----|---------------------|------------|----|------------|
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| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
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| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
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| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL SIT
AFTER RISING OF THIS BENCH, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|---|--|--|---|
| HEARING | | | | |
| 2 | WP(C)/7955/2017 CHALLENGE TO SEC 3(1)(i) OF THE ACT | DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL | GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA |
| WITH | 3 WP(C)/141/2018 | SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM | MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN | MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.) |
| WITH | 4 WP(C)/673/2018 | SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K SARMA | SC, ELEM. EDU. |
| WITH | 5 WP(C)/3725/2018 | SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM | SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA |
| WITH | 6 WP(C)/6192/2018 | DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. N BARUAH MS. R R BORAH | MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2) |
| WITH | 7 WP(C)/6210/2018 | SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| WITH | 8 WP(C)/6595/2018 | BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR | MR. T C CHUTIA SC, SEC. EDU. SC, SEBA |

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|----|---|--|---|--|
| 9 | WITH WP(C)/163/2020 | BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM | SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC |
| 10 | WITH WP(C)/1307/2020 | ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. |
| 11 | WITH WP(C)/5504/2020 | BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA MR. T K BHUYAN | GA, ASSAM SC, SEC. EDU. SC, SEBA |
| 12 | WITH WP(C)/759/2021 | SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 13 | WP(C)/5351/2018 CHALLENGE TO SEC 2(j), 2 (x), 2(u), 3(1)(i), 6 AND 7 OF THE ACT | SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| 14 | WITH WP(C)/6278/2021 CHALLENGE TO SEC 2(j), 2 (x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT | HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 15 | WP(C)/5732/2018 CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT | MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS | SC, SEC. EDU. |
| 16 | WP(C)/6015/2018 CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6, 7 OF THE ACT | MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| 17 | WITH WP(C)/5825/2023 | UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 18 | WP(C)/6736/2018 CHALLENGE TO SEC 2(z), 2 (u), 6, 7 AND 24 OF THE ACT | DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA |
| 19 | WP(C)/6756/2018 CHALLENGE TO SEC 2(j), 2 (2a), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT | HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA |
| 20 | WP(C)/3058/2019 CHALLENGE TO SEC 2(Zb) OF THE ACT | 9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN | SC, ELEM. EDU SC, SSA |
| 21 | WITH WP(C)/5176/2020 | ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SARMA | SC, EDU SC, SSAM |
| 22 | WP(C)/3297/2019 CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT | ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B P BORAH MR P J DUTTA | SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO |

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|----|---|--|--|---|
| 23 | WP(C)/8497/2019 CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT | NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 24 | WP(C)/175/2020 CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT | SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS | G UDDIN MR. N H LASKAR MS. P A TALUKDAR | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 25 | WP(C)/536/2021 CHALLENGE TO SEC 3(1)(xi) OF THE ACT | ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MD H R AHMED MD A ISLAM | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 26 | WP(C)/3481/2018 | AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. K R PATGIRI MR. B GOGOI MS. C DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. |
| | WITH | | | |
| 27 | WP(C)/3162/2021 | MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, ELEM. EDU SC, FINANCE |
| | WITH | | | |
| 28 | WP(C)/3662/2021 | UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM | SC, ELEM. EDU GA, ASSAM SC, SSA |
| | WITH | | | |
| 29 | WP(C)/5416/2021 | FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM | SC, ELEM. EDU SC, FINANCE |
| | WITH | | | |
| 30 | WP(C)/5593/2021 | SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR J ISLAM | SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE |
| | WITH | | | |
| 31 | WP(C)/5810/2021 | PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR A R BHUYAN MR. W RAHMAN | SC, ELEM. EDU SC, FINANCE |
| | WITH | | | |
| 32 | WP(C)/5912/2021 | MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 33 | WP(C)/5918/2021 | RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 34 | WP(C)/5952/2021 | RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 35 | WP(C)/5955/2021 | RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 36 | WP(C)/117/2022 | NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R B SAH MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 37 | WP(C)/688/2022 | RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS | MRS. K DEVI MS S A KHALIFA | SC, ELEM. EDU SC, FINANCE |
| | WITH | | | |
| 38 | WP(C)/909/2022 | ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU MS. M A TANSU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |

| | | | | |
|----|--|--|--|---|
| 39 | WITH WP(C)/1085/2022 | THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR | SC, ELEM. EDU GA, ASSAM |
| 40 | WITH WP(C)/1396/2022 | MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 41 | WITH WP(C)/1402/2022 | SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 42 | WITH WP(C)/1406/2022 | DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 43 | WITH WP(C)/3544/2022 | SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B K GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 44 | WITH WP(C)/3774/2022 | PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 45 | WITH WP(C)/6380/2022 | KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR | SC, ELEM. EDU GA, ASSAM |
| 46 | WP(C)/5040/2021 CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT | DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B CHAKRABORTY MRS P HAZARIKA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 47 | WP(C)/6311/2021 CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT | ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MS. K JAIN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 48 | WITH WP(C)/1287/2020 | ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 49 | WP(C)/6616/2021 CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT | PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. P J BARMAN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 50 | WP(C)/6973/2021 CHALLENGE TO SEC 3(2) OF THE ACT | ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR B P BORAH MR P J DUTTA | SC, EDU |
| 51 | WITH WP(C)/5594/2022 | LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR S BORTHAKUR MR. D GOGOI MR H P NEPAL | SC, HIGHER EDU |
| 52 | WITH WP(C)/3003/2023 | TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. J TALUKDAR MR. S K DAS MR R KARIM | SC, SEC. EDU. SC, FINANCE |
| 53 | WP(C)/79/2022 CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT | GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 54 | WP(C)/1959/2022 CHALLENGE TO SEC 8(2) OF THE ACT | BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |

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| 55 | WP(C)/2447/2022 CHALLENGE TO SEC 8(3) OF THE ACT | MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 56 | WP(C)/2446/2022 | RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| 57 | WP(C)/3810/2022 CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM | SC, HIGHER EDU |
| 58 | WP(C)/4854/2022 CHALLENGE TO SEC 2(Za) OF THE ACT | NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, ELEM. EDU GA, ASSAM SC, SSA |
| | WITH | | | |
| 59 | WP(C)/6548/2019 | NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN | SC, ELEM. EDU GA, ASSAM SC, SSAM |
| 60 | WP(C)/6045/2022 CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT | MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR A R BHUYAN MR. W RAHMAN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 61 | WP(C)/8148/2018 | NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. U K NAIR MR. M P SARMA MR. R SINGHA | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| | WITH | | | |
| 62 | WP(C)/2729/2019 | MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MS. R BARUAH MRS. K DEVI MR. U K NAIR | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 63 | WP(C)/3110/2019 | JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 64 | WP(C)/7955/2019 | SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 65 | WP(C)/9157/2019 | MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN | GA, ASSAM GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 66 | WP(C)/6409/2021 | NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 67 | WP(C)/6945/2021 | HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE | GA, ASSAM SC, FINANCE SC, EDU |
| | WITH | | | |
| 68 | WP(C)/6989/2021 | MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. |
| | WITH | | | |
| 69 | WP(C)/2225/2022 | KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. SC, FINANCE |

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| 70 | WP(C)/525/2023 CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT | ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR | MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY | SC, SEC. EDU. |
| 71 | WP(C)/4213/2023 CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT | TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 72 | WP(C)/3038/2023 | RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 73 | WP(C)/3039/2023 | RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 74 | WP(C)/3040/2023 | SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 75 | WP(C)/3045/2023 | SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 76 | WP(C)/3084/2023 | NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 77 | WP(C)/3100/2023 | SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 78 | WP(C)/3414/2023 | BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 79 | WP(C)/3467/2023 | JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 80 | WP(C)/3479/2023 | KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 81 | WP(C)/3686/2023 | MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 82 | WP(C)/4217/2023 | MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| | WITH | | | |
| 83 | WP(C)/4431/2023 CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT | BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR | GA, ASSAM SC, SEC. EDU. SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
| 8) | MR I HASSAN | 23-01-2024 | To | 02-02-2024 |
| 9) | MRS N BARUAH | 27-01-2024 | To | 15-03-2024 |
| 10) | MR M J QUADIR | 30-01-2024 | To | 02-02-2024 |
| 11) | MR M J QUADIR | 07-02-2024 | To | 12-02-2024 |
| 12) | MR. A K HANNAN | 07-02-2024 | To | 12-02-2024 |
| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
| 14) | MRS. R S CHOWDHURY | 30-01-2024 | To | 05-02-2024 |
| 15) | MS. B CHOUDHURY | 29-01-2024 | To | 05-02-2024 |
| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
| 18) | MR. M SARANIA | 01-02-2024 | To | 02-02-2024 |
| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE
MR. JUSTICE A.D. CHOUDHURY, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------|---|---------------------------|--|
| ADMISSION | | | | |
| 7 | WP(C)/7530/2023 FIXED | BINOD KUMAR PAYENG Versus THE STATE OF ASSAM AND 4 ORS | MR. S BANIK MS F BEGUM | GA, ASSAM MR. T C CHUTIA (R 3) SC, AG MR. R K TALUKDAR (5) MR A CHALIHA (R 4) MR. I BORTHAKUR (R 1 & 2) SC, FOREST SR. GA, ASSAM SC, FINANCE |

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
| 8) | MR I HASSAN | 23-01-2024 | To | 02-02-2024 |
| 9) | MRS N BARUAH | 27-01-2024 | To | 15-03-2024 |
| 10) | MR M J QUADIR | 30-01-2024 | To | 02-02-2024 |
| 11) | MR M J QUADIR | 07-02-2024 | To | 12-02-2024 |
| 12) | MR. A K HANNAN | 07-02-2024 | To | 12-02-2024 |
| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
| 14) | MRS. R S CHOWDHURY | 30-01-2024 | To | 05-02-2024 |
| 15) | MS. B CHOUDHURY | 29-01-2024 | To | 05-02-2024 |
| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
| 18) | MR. M SARANIA | 01-02-2024 | To | 02-02-2024 |

| | | | | |
|-----|-------------------|------------|----|------------|
| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|--|--|---------------------|
| HEARING | | | | |
| 18 | Crl.A./252/2018 PART-HEARD, BY SLIP | SRI DIPAK GOGOI Versus THE STATE OF ASSAM AND ANR | MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA | PP, ASSAM |
| 19 | WITH Crl.A./184/2018 | NUMAL GOGOI Versus THE STATE OF ASSAM AND ANR | MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
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| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
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| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
| 18) | MR. M SARANIA | 01-02-2024 | To | 02-02-2024 |
| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |



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[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

BAIL HEARING

| | | | | |
|---|---|---|--|-----------|
| 1 | AB/4150/2023 WITH OFFICE NOTE, FIXED | HAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN | PP, ASSAM |
|---|---|---|--|-----------|

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
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| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
| 8) | MR I HASSAN | 23-01-2024 | To | 02-02-2024 |
| 9) | MRS N BARUAH | 27-01-2024 | To | 15-03-2024 |
| 10) | MR M J QUADIR | 30-01-2024 | To | 02-02-2024 |
| 11) | MR M J QUADIR | 07-02-2024 | To | 12-02-2024 |
| 12) | MR. A K HANNAN | 07-02-2024 | To | 12-02-2024 |
| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
| 14) | MRS. R S CHOWDHURY | 30-01-2024 | To | 05-02-2024 |
| 15) | MS. B CHOUDHURY | 29-01-2024 | To | 05-02-2024 |
| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
| 18) | MR. M SARANIA | 01-02-2024 | To | 02-02-2024 |
| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|--|--|
| MOTION | | | | |
| 13 | WP(C)/466/2024 FIXED AT 2:00 P.M. | PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV MR. D J DAS MS S SHARMA | GA, ASSAM |
| | WITH I.A.(Civil)/278/2024 in WP(C)/466/2024 | PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV MR. D J DAS | GA, ASSAM |
| 14 | WP(C)/468/2024 | PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV MR. D J DAS MS S SHARMA | GA, ASSAM |
| ORDERS | | | | |
| 15 | WP(C)/6418/2023 FIXED AT 3:00 P.M. | ABDUL KAYUM AND ANR. Versus THE UNION OF INDIA AND 15 ORS. | MR. S K TALUKDAR G UDDIN P ADHIKARI MR A K AZAD | GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
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| 11) | MR M J QUADIR | 07-02-2024 | To | 12-02-2024 |
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| | | | | |
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| 13) | MS. A BHATTACHARYYA | 29-01-2024 | To | 07-02-2024 |
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[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|--|
| MOTION | | | | |
| 66 | WP(C)/478/2024 B/O | BIPUL CH. RAY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR. R MAZUMDAR MR. R ISLAM S HOQUE | SC, BTC |
| 67 | WP(C)/484/2024 B/O | TUTUMANI BHUYAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR. U K DAS MS. B D SARMAH | GA, ASSAM SC, BTC |
| ADMISSION | | | | |
| 68 | WP(C)/3094/2021 PART-HEARD, FIXED | BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS | MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR | GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD |
| | WITH I.A.(Civil)/3202/2023 in WP(C)/3094/2021 | BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 12 ORS | MR. D K DAS MR H BETALA | GA, ASSAM SC, PWD |
| 69 | WP(C)/3095/2021 | PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS | MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR | GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R- 9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R- 9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD |
| | WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021 | PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS | MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR | GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD |

| | | | | |
|----|---|--|--|---|
| 70 | WITH WP(C)/3096/2021 | BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS | MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR | GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD) |
| 71 | WITH WP(C)/1309/2022 | PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS. | MR D K DAS MR H BETALA MR C KUMAR | SC, PWD ROAD GA, ASSAM SC, WPT AND BC |
| | WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022 | PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS | MR. M K CHOUDHURY MR. A BARKAKATI | GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD |
| 72 | WITH WP(C)/1567/2022 | BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS. | MR D K DAS MR H BETALA MR C KUMAR | MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r- 13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r- 13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r- 13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r- 13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r- 13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD |
| | WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022 | SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS. | MR. J ROY MR S SARMA | GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD |
| | WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022 | HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS. | MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA | MR. D K DAS SC, WPT AND BC SC, PWD |
| 73 | WITH WP(C)/545/2023 | PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS. | MR D K DAS MRS. K M TALUKDAR | MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC |
| 74 | WITH WP(C)/665/2023 | RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS | MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR | MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE |
| 75 | WITH WP(C)/677/2023 | BIDUR BORGAYARI Versus THE STATE OF ASSAM AND 6 ORS | MR D K DAS MR H BETALA MR C KUMAR | GA, ASSAM SC, PWD |
| 76 | WITH WP(C)/828/2023 | DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS. | MR D K DAS MR H BETALA MR C KUMAR | MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC |

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|----|---|--|---|---|
| | WITH I.A.(Civil)/3315/2023 in WP(C)/828/2023 | DIPA DAS, Versus THE STATE OF ASSAM AND 22 ORS. | MR D K DAS MR H BETALA MR C KUMAR | GA, ASSAM SC, WPT AND BC |
| 77 | WITH WP(C)/1121/2023 | BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS. | MR D K DAS MR H BETALA MR C KUMAR | GA, ASSAM SC, WPT AND BC SC, PWD |
| 78 | WITH WP(C)/1165/2023 | PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS | MR D K DAS MR H BETALA MR C KUMAR | GA, ASSAM SC, WPT AND BC SC, PWD |
| 79 | WITH WP(C)/1804/2023 | BHAGAWAN PATAR Versus THE STATE OF ASSAM AND 27 ORS | MR D K DAS MR H BETALA MR C KUMAR | GA, ASSAM SC, WPT AND BC SC, WATER RESOURCE |
| 80 | WITH WP(C)/1819/2023 | SUBRATA KUMAR DAS Versus THE STATE OF ASSAM AND 53 ORS | MR D K DAS MR H BETALA MR C KUMAR | MR. K N CHOUDHURY (R-1 to 4) GA, ASSAM MR. D J DAS (R-1 to 4) N GAUTAM (R-1 to 4) MR. H G HAZARIKA (R-1 to 4) SC, WPT AND BC SC, WATER RESOURCE |
| 81 | WP(C)/6439/2022 FIXED | BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 3 ORS | MR S BORTHAKUR MR. D GOGOI | MR. S K MEDHI MR. S S ROY (R-1) MR. S S ROY (R-1) MR. R K TALUKDAR (r-4) DY.S.G.I. |

HEARING

| | | | | |
|----|--------------------------|--|-----------------------------|-------------|
| 82 | WP(C)/7158/2015 FIXED | On the death of TILESWAR DUTTA,REP BY his wife SMTI. MAKHANI DUTTA Versus THE STATE OF ASSAM AND 3 ORS | MR. P KATAKI MS. R BEGUM | SC, FINANCE |
|----|--------------------------|--|-----------------------------|-------------|

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
| 4) | MR. S D PURKAYASTHA | 25-01-2024 | To | 01-02-2024 |
| 5) | MR. L C DEY | 22-01-2024 | To | 02-02-2024 |
| 6) | MR. K N CHOUDHURY | 22-01-2024 | To | 07-02-2024 |
| 7) | MR. V K CHOPRA | 29-01-2024 | To | 02-02-2024 |
| 8) | MR I HASSAN | 23-01-2024 | To | 02-02-2024 |
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| 10) | MR M J QUADIR | 30-01-2024 | To | 02-02-2024 |
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| 15) | MS. B CHOUDHURY | 29-01-2024 | To | 05-02-2024 |
| 16) | MR. S C KEYAL | 29-01-2024 | To | 02-02-2024 |
| 17) | MR G BAISHYA | 01-02-2024 | To | 01-02-2024 |
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| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
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[For Thursday,1st February 2024]

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

MOTION (BA)

| | | | |
|---|-----------------------------|---|----------------|
| 5 | Bail Appln./237/2024 B/O | PANKAJ DAS Versus THE STATE OF ASSAM | MR. S M MOLLAH |
|---|-----------------------------|---|----------------|

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|--|---|
| <u>DELIVERY OF ORDER</u> | | | |
| 45 Bail Appln./4582/2023 (AT 10:15 AM) | ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM | MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 46 W.P.(CrI.)/1/2024 (AT 10:15 AM) | RAUNAK TRANSPORT AND ANR Versus THE STATE OF WEST BENGAL AND 2 ORS | MR. P K ROYCHOUDHURY MR. A K AZAD | GA, ASSAM |
| 47 Bail Appln./105/2024 (AT 10:15 AM) | ANIL PEGU Versus THE STATE OF ASSAM | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | |
| 48 Bail Appln./4183/2023 WITH CASE RECORD(SCANNED COPY), FIXED | DILIP DAS Versus THE STATE OF ASSAM | MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE | MR S K SARKAR (R-2) MRS V L BHATTACHARJEE (R-2) MS R KALITA (R-2) PP, ASSAM |
| 49 Bail Appln./152/2024 FIXED | IDRISH ALI AND ANR Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT MR H BORAH | PP, ASSAM |
| <u>BAIL HEARING</u> | | | |
| 50 AB/245/2020 WITH CASE RECORD(SCANNED COPY), FIXED | MRIGEN SAIKIA Versus THE STATE OF ASSAM | MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS | PP, ASSAM |
| 51 AB/140/2024 (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST), FIXED | NOZRUL ISLAM @ NAZRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM | MR. M A I HUSSAIN N ISLAM MD A ISLAM | PP, ASSAM |
| <u>ORDERS</u> | | | |
| 52 I.A.(CrI.)/1284/2023 FIXED in CrI.Pet./1378/2023 WITH CrI.Pet./1378/2023 | RAMJEE CHAUDHURY Versus THE STATE OF ASSAM AND ANR RAMJI CHAUDHURY Versus THE STATE OF ASSAM AND ANR | MR. B BORAH MR. R BORA MR. R BORA | PP, ASSAM PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
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| 19) | MR. M A CHOUDHURY | 01-02-2024 | To | 10-02-2024 |
| 20) | MR. R K BHATRA | 01-02-2024 | To | 16-02-2024 |



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|--|
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 43 | RSA/205/2023 B/O | UNION OF INDIA Versus DR. PRASANTA KUMAR DAS | MR. S K MEDHI | |
| ORDERS | | | | |
| 44 | RSA/310/2018 WITH LCR, B/O | SMTI IRA BARUAH and 3 ORS, Versus ANITA RAO | MR. A K PURKAYASTHA MR.M J BARUAH | MR.N DEKA MR.D DEKA |
| 45 | I.A.(Civil)/3612/2023 WITH LCR, B/O in MACApp./178/2020 WITH MACApp./178/2020 | MD. SAMSUL HOQUE AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED ORIENTAL INSURANCE COMPANY LIMITED Versus MD. SAMSUL HOQUE AND 4 ORS | MR. B HALDAR MR S DUTTA MR. S DUTTA MR S DUTTA | MR S DUTTA MR. R K BHATRA MR. B HALDAR (R-1,2) MR D BHUYAN MS R GANGAWAT |
| HEARING | | | | |
| 46 | RFA/136/2018 WITH LCR, FIXED WITH I.A.(Civil)/3808/2018 in RFA/136/2018 WITH I.A.(Civil)/254/2024 in RFA/136/2018 | SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA | MR Z MUKIT MR. A SATTAR MR H K BARUAH MR Z MUKIT MR. A SATTAR MR H K BARUAH MR Z MUKIT MR. A SATTAR | MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA MR SISHIR DUTTA |

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR. A DEKA | 24-01-2024 | To | 02-02-2024 |
| 2) | MR A GOENKA | 19-01-2024 | To | 02-02-2024 |
| 3) | MR R GOENKA | 19-01-2024 | To | 02-02-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
S.SHYAM AND HIS LORDSHIP, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------|--|--|---|
| ADMISSION | | | | |
| 14 | WP(C)/3616/2020 FIXED | SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS. | MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA | MR. T. C. CHUTIA, SC, SEBA SC, HEALTH |
| 15 | WP(C)/5212/2023 FIXED | JINTU MANI TALUKDAR Versus THE UNION OF INDIA AND 8 ORS. | MR. U SAIKIA MR. S D ROY MS K DEKA | MRS S BARUAH DY.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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|-----|---------------------|------------|----|------------|
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2:00 PM to 4:15 PM

[For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|--|----------------------------|
| <u>DELIVERY OF ORDER</u> | | | |
| 53 Bail Appln./3978/2023 | ARIFUL ISLAM Versus THE UNION OF INDIA | MS. A. MEDHI | MR. S C KEYAL(SC, NCB) |
| 54 Bail Appln./4170/2023 | ASHOK KUMAR Versus THE STATE OF ASSAM | MS. A MEDHI | PP, ASSAM MR. B B GOGOI |
| <u>WITHDRAWAL</u> | | | |
| 55 Bail Appln./4038/2023 WITH CASE RECORD(SCANNED COPY), B/O | MD. ALTAF KHAN Versus THE STATE OF ASSAM | MR. A R BHUYAN MR. M ALI MR N Z CHOUDHURY MR N A MAZARBHUIYA MR. R ISLAM MR J. ISLAM H R KHAN MR S ABDULLAH MS. Y AKHTAR | PP, ASSAM |
| <u>MOTION (BA)</u> | | | |
| 56 Bail Appln./154/2024 WITH CASE RECORD(SCANNED COPY), FIXED | PARESH MALLIK Versus THE STATE OF ASSAM | MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | |
| 57 Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY), FIXED | TYAGRAJAN M. Versus THE UNION OF INDIA | MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA | SC, NCB |

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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[For Thursday,1st February 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|---|--|--------------------------------|----------------|
| 1 | I.A.(Civil)/261/2024 in MACApp./390/2023 (D/O), B/O in MACApp./390/2023 | THE NEW INDIA ASSURANCE CO. LTD. Versus MANGGALI ROY AND ANR. | MRS B ACHARYA MR. A ACHARYA | MR. M TALUKDAR |
|---|---|--|--------------------------------|----------------|

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|---|--|
| DELIVERY OF ORDER | | | | |
| 36 | WP(C)/5647/2013 BY SLIP | BANKIM CHANDRA BHAGABATI Versus THE STATE OF ASSAM AND 4 ORS | MR.I CHOUDHURY MR.A K BARUAH | GA, ASSAM SC, APSC MR.B K DAS(R-5) MR.H GOGOIR-5 MRS.R GOGOI |
| TOP OF THE LIST | | | | |
| 37 | WP(C)/2282/2013 PART-HEARD, FIXED | ANATH CHANDRA DAS Versus THE FOOD CORPORATION OF INDIA and 3 ORS | MS.M DAS MR.A R SHOME MR.S CHAUHAN MS.M DAS MR.S CHOUHAN | MR.P K ROY SC, F C I |
| 38 | WP(C)/2274/2015 PART-HEARD, FIXED | DR. SAILEN DUTTA DAS Versus THE ASSAM UNIVERSITY and 5 ORS, | MR.S BANIK MD.A H LASKAR | MR.B BANERJEE SC, ASSAM UNIVERSITY |
| 39 | WP(C)/100/2013 FIXED | BISWA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS | MR.D K KOTOKY MR.R C DAS MR.N BORUAH MR.B BURAGOHAIN MR.S C DAS MRP BURAGOHAIN | GA, ASSAM |
| 40 | WP(C)/3242/2013 FIXED | INSPECTOR UB MUNINDRA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR.S C BISWAS MR.H RAHMAN MS.A DEY MS.S PHUKAN MS.S D CHOUDHURY | GA, ASSAM |
| MOTION | | | | |
| 41 | WP(C)/332/2024 FIXED AS FIRST ITEM AT 10:30 A.M. | DIPANKA BORAH Versus THE STATE OF ASSAM AND 3 ORS | MR A A DEWAN S N ULLAH MR M K DAS MR H A RASHID | SC, ELEM. EDU SC, N C T E DY.S.G.I. |
| 42 | WP(C)/477/2024 B/O | DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH | DY.S.G.I. SC, EDU |

| | | | | |
|-------------------------------------|--|---|--|---|
| 43 | WP(C)/483/2024 B/O | MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH | SC, N C T E DY.S.G.I. SC, EDU |
| <u>ORDER (STAY VACATING)</u> | | | | |
| 44 | I.A.(Civil)/85/2024 B/O in WP(C)/5544/2023 | BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS | SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH | GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR |
| | WITH WP(C)/5544/2023 | REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS | MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR | SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. A M AHMED (R7) MR. S AHMED (R7) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) |

ADMISSION

| | | | | |
|----|--------------------------------------|--|--|----------------|
| 45 | WP(C)/6661/2019 PART-HEARD, FIXED | MANASH KUMAR SHARMAH Versus THE STATE OF ASSAM AND 3 ORS. | MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA | SC, HIGHER EDU |
|----|--------------------------------------|--|--|----------------|

ORDERS

| | | | | |
|----|--|--|---|------------------------------------|
| 46 | Review.Pet./63/2022 WP(C) 4345/17(D/O), FIXED | RAJAT DAIMARI AND ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B CHAKRAVARTY MS. A LALA MR. S BORDOLOI | GA, ASSAM MR. S BORA SC, BTC |
|----|--|--|---|------------------------------------|

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|---|---|
| WITHDRAWAL | | | | |
| 49 | AB/4279/2023 B/O | SIMAN BORO Versus THE STATE OF ASSAM | MR. P A AHMED MR. F A HASSAN MS. Q DAS | PP, ASSAM |
| 50 | AB/4335/2023 B/O | SIMAN BORO Versus THE STATE OF ASSAM | MR. P A AHMED MR. F A HASSAN MS. Q DAS | PP, ASSAM |
| MOTION | | | | |
| 51 | CrI.Pet./99/2024 B/O | DEEPAMONI PATHAK @ DEEPAMONI DAS Versus THE STATE OF ASSAM AND ANR. | MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 52 | Bail Appln./183/2024 WITH OFFICE NOTE, FIXED | MANNAN MALIK Versus THE STATE OF ASSAM | MR. S M MOLLAH MR KUTUB ALI | PP, ASSAM |
| BAIL HEARING | | | | |
| 53 | AB/2505/2023 FIXED | TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM | MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA | PP, ASSAM |
| ORDERS | | | | |
| 54 | I.A.(CrI.)/78/2024 (AT 2:00 PM), FIXED in Bail Appln./158/2024 | AMIT PRABHAKAR TIPNIS Versus SACHIN PRABHAKAR ADHIKARI AND ANR. | MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN | MR. R B PHOOKAN |
| | WITH Bail Appln./158/2024 | SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM | MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA | MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 01/02/2024

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